

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO.272 OF 2004
IN
O.A. NO.2174 OF 2003

New Delhi, this the 10th day of August, 2004

HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI SHANKER RAJU, MEMBER (J)

J.S. Thakur, Assistant,
Section P-IX Prasar Bharti,
DG : DD: Doordarshan, Mandi House,
New Delhi 110001.
(Applicant in person) ...Applicant

versus

1. Shri Naveen Chawla,
Secretary of Ministry of Information and Boradcasting,
Shastri Bhawan, New Delhi-110001.
2. Smt. Deepak Sandhu,
Registrar of Newspapers for India,
West Block-8, Wing 2, R.K. Puram,
New Delhi-110066.Respondents

ORDER (ORAL)

SHRI V.K. MAJOTRA, VICE CHAIRMAN (A) :

Shri J.S. Thakur (Applicant in person) seeks and is allowed to withdraw
the present Contempt Petition with liberty to file it afresh.

S. Raju
(SHANKER RAJU)
MEMBER (J)

V.K. Majotra
(V.K. MAJOTRA)
VICE CHAIRMAN (A)

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